

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No-123
ANSWERED ON – 20/07/2026

WELFARE SCHEMES FOR MINORITY COMMUNITY IN BIHAR

123. DR. DHARMSHILA GUPTA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has conducted any survey to identify minorities, including the Muslim community, living below the poverty line in the State of Bihar;
- (b) if so, the district-wise details of the said survey and the number of beneficiaries identified in Bihar;
- (c) the schemes being implemented by the Central Government to improve the economic and social status of minority communities in Bihar; and
- (d) the funds allocated, released and spent for Bihar during the last three years and the current year, scheme-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b) : No, Sir. Ministry of Minority Affairs has not conducted any survey to identify minorities living below poverty line in the state of Bihar.

(c) & (d) : Ministry of Minority Affairs implements various scheme to improve the socio-economic conditions of the minority communities through affirmative action and inclusive development to facilitate an equitable share for minority communities in education, employment, economic activities and to ensure their upliftment.

The details of various schemes implemented by the Ministry across the country, including in the state of Bihar, to improve the economic and social status of minority communities are as under:

i. **Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS):** The Ministry of Minority affairs is implementing PM VIKAS scheme to improve the economic, educational and social status of minority communities throughout the Country including Bihar. The scheme is available to all the eligible beneficiaries as per the guidelines. PM VIKAS Scheme is a Central Sector Scheme in which projects are allocated to Project Implementing Agencies (PIAs) irrespective of States, therefore, state wise funds sanctioned and utilised are not available.

The scheme was launched in July, 2025. In the state of Bihar, there is target of 3820 trainees out of which 1761 trainees, have been enrolled, till date.

ii. **Pradhan Mantri Jan Vikas Karyakram (PMJVK):** PMJVK, a Centrally Sponsored Scheme, is one of the flagship program of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas of the country in the sectors

viz. Health, Skill Development, Education, Women Centric Projects, Drinking Water and Sanitation, Sports, Renewable energy, Tourism, Animal Husbandry and Other Community Infrastructure.

PMJVK is a demand driven scheme and State-wise allocation of funds is not made under the Scheme. However, sanction of Rs. 10.00 crore have been issued to the State of Bihar during year 2025-26 for implementation of PMJVK in Bihar.

iii. **Maulana Azad National Fellowship (MANF):** The Ministry of Minority Affairs designated NMDFC as the Implementing Agency for the scheme for pursuing M. Phil & PhD courses, with effect from 22/11/2022, replacing the University Grants Commission (UGC) for legacy cases. During financial year 2023-24, fellowships amounting to Rs. 3.43 crore to 69 students, Rs. 1.22 crore during 2024-25 to 43 students and Rs. 1.22 crore during 2025-26 to 20 students, were disbursed

iv. **Shahari Waqf Sampatti Vikas Yojana (SWSVY):** Interest free loans are granted under this Scheme to various Waqf Boards and Waqf Institutions for construction of economically viable buildings on the Waqf land.

v. **National Minorities Development & Finance Corporation (NMDFC)** is functioning to promote socio-economic development of notified minorities i.e. Muslims, Christians, Sikhs, Buddhists, Parsis & Jains. Persons with annual family income up to Rs. 3.00 lacs are eligible to get financial assistance under NMDFC schemes under Credit Line-1. Annual Family Income eligibility criteria under Credit Line-2 is upto Rs.8.00 Lacs. NMDFC implements its schemes through State Channelizing Agencies (SCAs) nominated by the respective State Govt./UT administration.

The implementation of NMDFC schemes in the State of Bihar got stalled since F.Y. 2012-13 due to accumulation of overdues. During F.Y. 2024-25, Bihar State Minorities Financial Corporation (BSMFC)/State Govt. had settled its long pending overdues under One Time Settlement (OTS) scheme, by paying Rs. 20.78 crores. However, BSMFC is yet to resume implementation of NMDFC schemes in State of Bihar as it is only implementing grant-based schemes of the State Govt.
